

NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD

C.P. No. 14/2019/CLB/MB/2014

Coram: Present: Hon'ble Mr. Bikki Raveendra Babu
Member Judicial

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.08.2016

Name of the Company: Anil Kumar Poddar
V/s.
Midland Polymers Ltd.

Section of the companies Act: Section 219 of the Companies Act, 1956

<u>Sr.</u>	<u>Name(Capital Letter)</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
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1.

2.

ORDER

None present for the petitioner. As per order dated 17-3-2015, CLB decided to proceed with matter ex-parte. Hence for hearing the petitioner, list the matter on 27.10.2016.


(BIKKI RAVEENDRA BABU)
MEMBER JUDICIAL

Dated this 30th day of August, 2016

NATIONAL COMPANY LAW TRIBUNAL